- 3. The rates include packing charges but exclude excise duty, sale-tax, other taxes, transportation charges etc. As regards, transportation, the rates include postal charges for sending it by Registered Post so long as the material to be sent, weighs upto 500 grms. If the weight is more it will be sent by Rail under 'To Pay' to the nearest Railway Station in India and R/R will be sent by Registered Post.
- 4. The Charges will be made for multiples of 1/2 metre length and whenever necessary part thereof will be reackoned as 1/2 metre.
- 5. A single transaction will be made for minimum of 10 metres either only picture or both picture and sound. If the material for lesser length is purchased, the charges will be made for 10 metres.
- 6. An amount of Rs. 65/- will be collected towards Search Fee for each transaction. This will be in addition to the per metre charges.

Officer-in-Charge of Distribution

Corruption in Rashtriya Chemicals and Fertilizers

3097. SHRI ASHIS SEN:
SHRI MOTURU HANUMANTHA RAO:
SHRI MOHAMMED AMIN:
SHRI M. A. BABY:

Will the Minister of AGRICULTU-RE be pleased to state:

- (a) whether Government are aware that there is rampant corruption going on in the Rashtriya Chemicals and Fertilizers Limited;
 - (b) if so, the details thereof; and
- (c) the action taken to stop the corruption?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU); (a)

- and (b) There is no rampant corruption in Rashtriya Chemicals and Fertilizers Limited (RCF). However, Central Bureau of Investigation has registered 7 cases against the officers of RCF since 1986, 2 in 1986, 3 in 1987 and 2 in 1988. These are at different stages of investigation/follow-up action.
- (c) The management is givingo more stress on preventive measures to stop corruption.

गैर-सरकारी व्यक्तियों को सरकारी स्रावास दिया जाना

3098: श्री भ्रशोक नाय वर्मा: श्री यशवस्त सिन्हा:

क्या शहरी विकास मंत्री यह बताने की , कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली में बहुत से गैर-सरकारी व्यक्ति सरकार द्वारा उन्हें आबंटित किए गए सरकारी मकानों में रह रहेहैं; यदि हां, तो उनके नाम और पते क्या—क्या हैं तथा वे किस हैसियत से और कब से रह रहेहैं; और
- (ख) क्या यह भी सच है कि सरकारी मकानों में कई व्यक्ति ग्रनधिकृत तौर पर रह रहे हैं ग्रौर यदि हां, तो उनके नाम ग्रौर पते क्या-क्या हैं?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलवीर सिंह): (क) ग्रीर (ख) मूचना एकत की जा रही है तथा सभा पटल पर रख दी जाएगी।

Workers Rendered Jobless due to Modernisation/Rationalisation of Work-Force

3099. SHRI CHATURANAN MISH-RA: Will the Minister of LABOUR be pleased to state:

- (a) whether Government have made any estimate of the number of workers rendered jobless as a result of modernisation and rationalisation of work-force in industries, private and public sector;
 - (b) if so, the details thereof; and